

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 8th November, 2019

No. HC.VII-167 (Pt.-VI)/2014/6546/A : The following Judicial Officers are **exempted** from attending the "Judicial Knowledge Enhancement Programme", scheduled to be held on **10.11.2019 at the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation & place of posting
1.	Shri Tarun Dey	Sub-Divisional Judicial Magistrate (M), Hatsingimari, Dhubri
2.	Smti Dhanjeeta Das	Judicial Magistrate, 1 st Class, Hajo

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/6547 - 6558/A dated 08.11.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-VI)/2014/6131/A, dated 21st October, 2019)
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Dhubri / Kamrup, Amingaon

He / she is requested to inform the concerned officer of his / her District accordingly.

7. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. Officer concerned
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)

08.11.19